

(a) whether the Government have decided to provide funds from the National Renewal Fund for re-employment and training of the retrenched labourers; and

(b) if so, the amount provided from the fund during each of the last two years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) and (b). Yes, Sir. In the first instance, retraining of rationalised workers has started on pilot scale basis from 1993-94. An amount of Rs. 50 crores was provided in the budget for 1993-94 which included schemes for retraining, redeployment and counselling of rationalised workers.

[English]

#### **Guidelines for Foreign Collaborations/Joint Ventures**

5031. SHRI TARA SINGH:  
SHRI V. SREENIVASA  
PRASAD:

Will the PRIME MINISTER be pleased to state:

(a) whether the PHD Chamber of Commerce and Industry has urged the Government to issue comprehensive guidelines for foreign collaborations and joint ventures;

(b) if so, the details thereof; and

(c) the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (c). The New Industrial Policy, 1991 lays down the guidelines for foreign technical collaborations and joint ventures. Suggestions and recommendations for further policy changes continue to be received by the Govt. from a number of quarters including from industrial associations like the PHD Chamber of Commerce & Industry. Govt. Constantly reviews the Policy frame work in the light of the suggestions received, to make Govt.'s foreign investment Policy internationally competitive.

#### **Foreign Investment**

5032. DR. ASIM BALA: Will the PRIME MINISTER be pleased to state:

(a) the total quantum of foreign investment of different countries to India, country-wise;

(b) the quantum of foreign investment by NRIs so far, country-wise;

(c) the details of the sectors covered by the foreign companies; and

(d) whether India has also made any investment to any foreign country during the period?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): (a) to (c). Statement showing details of country-wise quantum of foreign investment, including investment by NRI, approved during the year 1991 to 1994 (Upto March) is enclosed.

The approved projects are in the sectors such as Metallurgical Industries, Electrical Equipment, Electronics etc., Telecommunication, Industrial Machinery & Equipment, Agricultural Machinery, Medical and Surgical Appliances, Scientific

Instruments etc. Chemicals, Drugs & Pharmaceuticals, Food Processing Industries, Power, Fuel, Oil refineries etc.

(d) Yes, Sir.

### STATEMENT

*Country-wise breakup of foreign investment approved during 1991 to 1994 (upto March)*

*(Rupees in Millions)*

Sl. No.	Name of Country	1991 Total	1992 Total	1993			1994		
				SIA	RBI	Total	SIA	RBI	Total
1.	U.S.A.	1858.5	12315.0	32481.8	2137.0	34618.8	5107.9	208.4	5316.3
2.	Hongkong	211.5	570.8	858.6	20.9	879.5	1054.0	28.2	1082.2
3.	Russia	86.1	115.9	17.1	2.4	19.5	1010.0	-	1010.0
4.	U.K.	321.0	1176.7	5071.7	1155.4	6227.3	560.3	33.2	593.5
5.	Germany	418.0	862.7	1471.8	287.5	1759.3	517.2	59.5	576.7
6.	U.A.E.	22.0	64.5	4044.9	-	4044.9	478.9	-	478.9
7.	Singapore	13.7	602.1	564.4	103.0	667.4	430.1	48.4	478.5
8.	Canada	48.6	7.8	271.6	1.2	272.8	359.5	-	359.5
9.	France	193.3	296.4	1247.8	43.1	1290.9	156.7	34.9	191.6
10.	Japan	527.1	6102.3	2402.0	172.3	2574.3	23.2	119.2	142.4
11.	Korea(South)	61.5	394.0	271.3	22.0	293.3	125.6	-	125.6
12.	Denmark	111.7	252.5	262.5	57.4	319.9	-	125.0	125.0
13.	Australia	26.1	776.2	280.9	14.7	295.6	92.7	24.0	116.7
14.	Austria	15.9	61.4	132.2	23.5	155.7	85.8	3.1	88.9
15.	Netherlands	569.2	967.9	3080.8	135.7	3216.5	49.1	6.1	55.2
16.	NRI*	197.0	4391.3	10318.8	114.3	10433.1	751.9	-	751.9
17.	All Countries Including Above	5341.1	38875.4	82057.2	6536.1	88593.3	11047.3	703.7	11751.0